Government of Jammu and Kashmir Department of Law, Justice and Parliamentary Affairs Civil Secretariat Srinagar/Jammu *****

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

GOVERNMENT ORDER NO:- 16126-JK (LD) of 2023 DATED:- 28- 11 - 2023

Sanction is hereby accorded to the appointment of Officer's of School Education Department as mentioned in annexure to this Government Order as Officer In charge (OIC) Litigation for the cases indicated against each, including contempt petition if any, pending before Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-(Achal Sethi)

Secretary to Government Dated: 28.11.2023

No:-LAW-OIC/32/2023

1. Learned Advocate General, J&K.

- 2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
- 3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India.
- 4. Principal Secretary to Government, School Education Department.
- 5. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
- 6. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
- 7. Director Litigation, Srinagar/ Jammu.
- 8. Law Officer concerned
- 9. Officer In Charge Litigation(OIC).
- 10. Private Secretary to Chief Secretary for information of Chief Secretary.
- 11. Private Secretary to Secretary Law.
- 12. Incharge Website.
- 13. Government Order file.
- 14. Concerned file.

(Reyaz Ali Bhat)

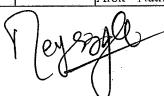
Assistant Legal Remembrancer

Annexure to the Government Order No.16126 -JK(LD) of 2023 dated 28.11.2023

S.No	Case No.	Filing Year	Case Type	Titled of the case	OIC	Designation
•	193	2022		Surjeet Kumar Vs UT of J&K		Chief Education Officer
1		·				Kishtwar
2	4890/ 1095	2020/2018	T.A/SWP	Nazir Ahmed Vs State & Ors		Chief Education Officer Kishtwar
3	528	2023	1	Usha Devi Vs UT of J&K	Bhagat	Education Officer Kishtwar
4	2150	2023	WP©	Ambica Sharma Vs UT of J&K & Ors	Bhagat	Education Officer Kishtwar
5	927	2023	OA	Vinod Kumar Vs UT of J&K & Ors	Bhagat	Education Officer Kishtwar
6	71/569	2021/2019		Irshada Begum & Ors VS Anu Radha Gupta & Ors	Bhagat	Education Officer Kishtwar
7	113/ 1809	2023/2014	CCp(s)/SW	Tanveer Ahmed Vs Alok Kumar & Ors	Sh. Prahlad Bhagat	Chief Education Officer Kishtwar
8	112/1811	2023/2014	CCP(S)/SWF	Pooja Devi Vs Alok Kumar & Ors		Chief Education Officer Kishtwar
9	25/1154	2019/2009	LPA/SWP	Zareefa Banoo Vs State & Ors		Chief Education Officer Kishtwar
10	_528	2023	Wp©	Usha Devi Vs State & Ors	Sh. Prahlac Bhagat	l Chief Education Officer Kishtwar
11	572	2023	OA	Jyoti Sen V UT of J&K & Ors	Bhagat	Education Officer Kishtwar
12	490	2023	OA	Shabnum Banoo Vs U of J&K & Ors	Z 1 WILL	Chief Education Officer

Degrades.

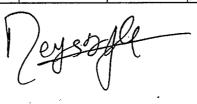
	· I	1			,	Kishtwar
13	1342	2022	OA	Ranjana Shan Vs UT of J&K		Principal
14	3771	2019	Wp(c)	Zakir Hussain Vs State & Ors	Sh. Prahlad	Chief Education Officer Kishtwar
15	554	2013	SWP	Irshad Ahmed & Ors Vs State & Ors		
16	2524	2022	WP(c)			
17	1354	2023	OA	Intikhab Alam Vs UT of J&K & Ors		
18	2250	2018	SWP	Adiba Rasool Vs State & Ors		
19	391/1222	2020/2009	TA/SWP	Abdul Wahid & Ors Vs State & Ors		
20	572	2023	OA	Jyoti Sen Vs UT of J&K & Ors	1	Chief Education Officer Kishtwar
21	490	2023	OA	Shabnum Banoo Vs UT of J&K & Ors	Sh. Prahlad Bhagat	Chief Education Officer Kishtwar
22	649	2023	OA	Girdhari Lal & Ors Vs UT of J&K & Ors		Chief Education Officer Kishtwar
23	490	2023	. OA	Shabnum Banoo Vs UT of J&K & Ors	Sh. Prahlad Bhagat	
24	433	2023	OA	Naresh Kumar Vs UT of J&K & Ors	i .	
25 28	57/790	2023	CP/OA	Syed Safeer Ahmed Vs Mr Alok Nath &	Bhagat	



				Ors	V.	Kishtwar
26	477	2023	OA	Ashok Kumar Vs UT of J&K & Ors		Chief Education Officer Kishtwar
	CCPS No. 23/2023 in SWP No. 550/2012, 1904/2013, 481/2017	2023	CCp(s)	Mamta Sharma Vs Anu Radha Gupta and Ors		
27						
28	CCP (S) No. 235/2022 in SWP No. 3270/2019	2022	CCP(s)	Ghulam Abass & Ors Vs Alok Kumar & Ors		Chief Education Officer Kishtwar
20	CP No. No.	2022	CP	Sewa Ram Vs	Ch Dualdad	Chief
29	64/2022 in OA 21/2022	DOLL		Biswajit Kumar & Ors	Bhagat	Cniei Education Officer Kishtwar
30	CP No. 01/2023 in O.A No. 1261/2021	2023	CP -	Suman Bala Vs Mr. Alok Nath & Ors	Sh. Prahlad Bhagat	
30	O.A No.	2023	OA	Shahnaza	Sh. Prahlad	CI · c
31	547/2023	2023	OA .		Bhagat	Chief Education Officer Kishtwar
20	O.A No. 490/2023	2023	OA	Shabnum Banoo V/S UT of J&K & Ors		Chief Education Officer
32	O.A No.	2023	OA	A TTI 1	G1	Kishtwar
33	501/2023	2023	OA	Amman Ullah Vs UT of J&K & Ors	Bhagat	Chief Education Officer Kishtwar
34	WPC No. 1518/2023	2023	WP©	Sajjad Hussain Vs UT of J&K & Ors	Sh. Prahlad Bhagat	
35	WPC No. 1613/2023	2023	WP©	Sudaishna Dvi Vs UT of J&K & Ors	Sh. Prahlad Bhagat	
36	SWP No. 1940/2016	2016	SWP	Duni Chand Vs State & Ors	Sh. Prahlad Bhagat	

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37	O.A No. 193/2022	2022	OA	Surjeet Kumar Vs UT of J&K	Bhagat	Chief Education Officer Kishtwar
38	T.A No. 4890/2020 in SWP No. 1095/2018	2018	T.A	Nazir Ahmed Vs State & Ors	Sh. Prahlad	
39	WPC No. 528/2023	2023	WP©	Usha Devi Vs UT of J&K		Chief Education Officer Kishtwar
40	WPC No. 2150/2023	2023	WP(c)	Ambica Sharma Vs UT of J&K & Ors	1 .	
41	O.A No. 927/ 2023	2023	OA	Vinod Kumar Vs UT of J&K & Ors	Sh. Prahlad Bhagat	
42	CCPS No. 71/2021 in SWP No. 569/2019	2021	CCP	Irshada Begum & Ors VS Anu Radha Gupta & Ors	Bhagat	
43	CCPS No. 113/2023 in SWP NO: 1809/2014		CCP .	Tanveer Ahmed Vs Alok Kumar & Ors	Bhagat	
44	CCPS No. 112/2023 in SWP NO: 1811/2014	l .	CCP	Pooja Devi Vs Alok Kumar & Ors	Sh. Prahlad	
45	30	2023	OA	Rangil singh Vs UT of J&K & Ors		Personnel Officer
46	830	2023	OA	Haseena karim Vs UT of J&K & Ors	Vikas Dhar Bagati	Personnel Officer
47	885	2023	OA	Seena Haq tak Vs UT of J&K & Ors	Vikas Dhar Bagati	Personnel Officer
48	723	2023	OA	Fareeda Begum Vs UT of J&K & Ors	Vikas Dhar Bagati	Personnel Officer
49	696	2023	OA	Shahida Tabassum Vs UT of J&K &	Vikas Dhar Bagati	Personnel Officer



	1			Ors		
50	703	2023	OA	Arcghana Balla Vs UT of J&K & Ors	Vikas Dhar Bagati	Personnel Officer
51	848	2023	OA	Rubeena Rasool Wani Vs UT of J&K & Ors	Vikas Dhar Bagati	Personnel Officer
52	882	2023	OA	Madhu Bhandari Vs UT of J&K & Ors	Vikas Dhar Bagati	Personnel Officer
53	2500	2023	WP©	Talib Hussain vs Ut of J&K & Ors	Vikas Dhar Bagati	Personnel Officer
54	844	2023	ÓA	Shakila Begum Vs UT of J&K & Ors	Vikas Dhar Bagati	Personnel Officer
55	1413	2023	WP©	Kapoor Singh & Ors Vs UT of J&K & Ors.	Smt. Suba Mehta, JKAS	Joint Director
56	834	2023	WP©	llahia Public SchoolVs UT of J&K & Ors	Ms.Neha Bakshi	Under Secretary to the Government
57	805	2023	WP©	Satya Model High School vs Ut of J&K & Ors	Ms.Neha Bakshi	Under Secretary to the Government
58	806	2023	WP©	Billawar Public School vs Ut of J&K & Ors	Ms.Neha Bakshi	Under Secretary to the Government
59		17/2020 titled Sl th TA No. 2909/ others Vs UT o	Mr. Tasaduq Hussain	Director School Education Kashmir		

